

ITEM NO.3

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 745/2021

KUBER SINGH & ORS.

APPELLANT(S)

VERSUS

STATE OF U.P.

RESPONDENT(S)

(IA No. 86901/2021 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT, IA No. 86900/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 86902/2021 - EXEMPTION FROM FILING O.T., IA No. 80420/2023 - GRANT OF BAIL)

Date : 18-05-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s)

Mr. Vinod Prasad, Sr. Adv.
Mr. Ajay Kumar Srivastava, AOR
Mr. Dharendra Kumar, Adv.
Mr. Bijender Singh, Adv.
Mrs. Sanno Kumar, Adv.

For Respondent(s)

Ms. Ruchira Goel, AOR
Mr. Adit Jayeshbhai Shah, Adv.
Mr. Srinivas Visen, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on IA No. 80420/2023 seeking grant of bail,
returnable in the second week of July, 2023.

(POOJA SHARMA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)